

ITEM NO.14

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 37526/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

LALLOO SINGH ALIAS PAHALWAN SINGH

Respondent(s)

Date : 18-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Petitioner(s)

Mr. Rohit K. Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay of 53 days in filing the spare copy is condoned.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR